

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Dhandapani Spinning Mills Ltd

**MAIN PETITION NUMBER** : CP(IB)/259(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA/2326/CHE/2023  
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**ORDER**

Ld. Sr. Counsel Shri. S R Rajagopal for the Applicant.

Ld. Counsel Shri. Sandeep Kumar Ambalavannan for the  
Respondent.

Ld. Counsel for the Respondent submits that Respondent is trying hard to make the payments to the Applicant. It has negotiated a sale of a land with a prospective buyer and it expects to receive the payment in the second week of February 2024.

At request, list the petition on **29.02.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)